

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **15.09.2023** (FRIDAY)  
CHENNAI BENCH (**VIRTUAL MODE**)  
**10:30 AM**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.18/2021 IA No.207/2021 & 279, 280 & 553/2023	Vijaya Hospitality and Resorts Ltd & Anr Vs Tony PA & 4 Ors	Mr. Vipin Warriar	Mr. Renjith Rajappan R1 & R2 Mr. OD Sivadas- R3 & R4
2	Comp App (AT) (CH) (Ins) No. 276/2023	Kerala State Co- operative Bank Limited Vs Mr. Aravindhakshan Nair R, Liquidator of Lake View Ayurvedic Resort & Research Centre Pvt Ltd & 2 Ors.	Mr. Srikant Mohan	Mr. Jerin Asher Sojan- R1 Mr. Arjun Makuny- R2
3	Comp App (AT) (CH) (Ins) No. 268/2023 IA No. 834/2023	Maulik Kiritbhai Shah Proprietor of MK Enterprises Vs United Telecom Ltd.	M/s Lawfic Mr. Pavan S. Godiawala, Mr. MS Vishnu Sankar Mr. Jerin Asher Sojan	

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By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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